- (d) whether although a 100 per cent FDI is allowed in the education services through the automatic route, the Department of Elementary Education and Literacy have raised objections on this issue; and
 - (e) if so, what are the concrete steps in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): (a) to (e) In matters relating to Foreign Direct Investment (FDI) in the areas of pre-primary and elementary education, proposals are examined on case by case basis.

Misuse of Dowry Prohibition Act

- †1409. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware that the provisions of the Dowry Prohibition Act are being misused;
- (b) if so, the steps taken/proposed to be taken by Government to stop it; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA): (a) There is no information about misuse of the Dowry Prohibition Act in the country with the Government of India.

(b) and (c) Do not arise.

Rehabilitation of children

- 1410. SHRI K. RAMA MOHANA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that children account for about 38 per cent of the total population;
- (b) whether 53 per cent of children suffer from malnutrition and 3 per cent children work for wages; and

[†]Original notice of the question was received in Hindi.